

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

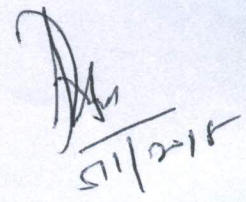
C.P.No.49/KB/2014

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company		Dilip Kumar Paul & Anr.-Versus-Tangerine Technologies Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	MR. DRIPTO MAJUMDAR, Adv.	} Respondents No. 1, 2 and 3	} Dmajumdar 5/01/18
1.	PATITA PABAN BHOWAL, Adv.		
2.	KULVIP MAJUMDAR, Adv.	} Petn	
3.	SRISTI B. ROY, Adv.		

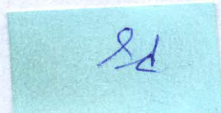
  
 5/1/2018

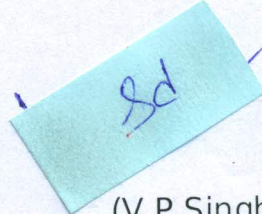
**ORDER**

Ld. Counsel for the petitioner and the respondent nos. 1, 2 and 3 is present.

Ld. Counsel for both the parties made a joint request for adjournment. Prayer is allowed.

List it on 05/03/2018.

  
 (Jinan K.R.)  
 Member (J)

  
 (V.P. Singh)  
 Member (J)